Central Administrative Tribunal Principal Bench, New Delhi

CP No.539/2017 in OA No.1804/2016

New Delhi this the 31st day of January, 2018

Hon'ble Mr. Justice Permod Kohli, Chairman Hon'ble Mr. K.N. Shrivastava, Member (A)

Baljeet Singh Chhabra S/o late Sh. H.S. Chhabra Aged about 56 years R/o D-166, Sector-18 Rohini, Delhi-110089.

Working as Deputy Director General NSSO (FOD), Regional Office Imphal, Manipur-795001.

..Applicant

(By Advocate: Shri Prateek Tushar Mohanty)

Vs.

Prof. T.C.A. Anant
Chief Statistician of India and Secretary
Ministry of Statistics and Programme Implementation
Sardar Patel Bhawan, Sansad Marg
New Delhi-110001. ...Respondent

(By Advocate: Shri Hanu Bhaskar)

ORDER (ORAL)

Justice Permod Kohli:

The only direction issued by this Tribunal vide judgment dated 20.05.2016 in OA No.1804/2016 was to dispose of the representation of the applicant. Shri Hanu Bhaskar, learned counsel appearing for the respondents has placed on record copy of an order dated 23.11.2017

whereby the representation of the applicant stands disposed of. This satisfies the direction of this Tribunal.

2. Learned counsel for the applicant submits that the applicant may be allowed to challenge the said order. Suffice it to say that the applicant may seek remedial measure, if aggrieved.

Member (A)

(K.N. Shrivastava) (Justice Permod Kohli) Chairman

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